

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. Nos. 88972/2018, 88985/2018, 88957/2018, 88956/2018 and
88970/2018 in M.A. D. No. 24359/2018 in Writ Petition (Civil) No.
276/2012

MAA VAISHNO DEVI MAHILA MAHAVIDYALAYA

Petitioner

VERSUS

STATE OF U.P. & ORS.

Respondents

Date : 05-07-2018 This matter was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner

Mr. Prakash Kumar Singh, Adv.

For Respondents

UPON hearing the counsel the Court made the following
O R D E R

On mentioning, the matter is taken on Board.

List the matter during the course of next week
before the appropriate Bench as per the roster, subject
to curing of defects, if any.

(Deepak Guglani)
Court Master

(H.S. Parasher)
Assistant Registrar